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IN THE HIGH COURT OF DELHI AT NEW DELHI

CRL.M.C. 2790/2023

DIRECTORATE OF REVENUE INTELLIGENCE

.....Petitioner

Through: Mr. Aniruddha Deshmuk, Sr. Standing Counsel.

versus

BHARAT SHANTILAL SHAH

....Respondent

Mr. Priyadarshi Manish, Ms. Anjali Through:

Jha

Manish and Mr. Jatin Kumar Garg,

Advocates.

CORAM:

HON'BLE MR. JUSTICE AMIT SHARMA

ORDER 10.01.2025

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- This hearing has been done through hybrid mode. 1.
- Learned counsel appearing on behalf of the respondent submits that the 2. copy of the paperbook has been recently supplied to him.
- 3. Let the respondent file a short affidavit with respect to the contention of the petitioner/department with regard to the facts recorded in para-11 of the impugned order.
- List on 27.03.2025. 4.

AMIT SHARMA, J

JANUARY 10, 2025/bsr

Click here to check corrigendum, if any